

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-203
(IB)- 189(ND)/17

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

....**FINANCIAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Virendra Ganda Sr. Mr. Anuj Tiwari, Mr. Sandeep Bisha,
Mr. Ranjan Kr. Pandey, Mr. Vishal Ganda Ms. Shelly Khanna, Mr.
Saransh Kothari, Advocates

For the Respondent/CD

: Mr. Viren Sharma, Mr. A. Anand, Advocates for Liquidator

For the Intervener

:

ORDER

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Counsel for both the sides are present. It has been submitted by the Counsel for the Liquidator that weeks time be provided for re-consideration of the claim of the Applicant. At request, time is enlarged.

List on 11.03.2020.


S.d

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


S.d

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)